

**CUSTOMS, EXCISE & SERVICE TAX APPELLATE TRIBUNAL
WEST ZONAL BENCH AT AHMEDABAD**

REGIONAL BENCH – COURT NO. 14

EXCISE Appeal No. 11626 of 2013-SM

[Arising Out Of OIO-33/MP/2012-13 Dated- 28/02/2013 Passed By Commissioner of Central Excise, Customs and Service Tax-SURAT-I)

Kailashpati Silk Mills

J-3059, 2nd Floor, Surat Textile Market, Ring Road,
SURAT, GUJARAT

.....Appellant

VERSUS

C.C.E. & S.T.-Surat-i

New Building...Opp. Gandhi Baug,
Chowk Bazar, Surat,
Gujarat-395001

.....Respondent

APPEARANCE:

None appeared for the Appellant

Shri. Himanshu P Shrimali, Superintendent (AR) for the Appellant

CORAM: HON'BLE MR. SOMESH ARORA MEMBER (JUDICIAL)

DATE OF HEARING: 20.11.2024

DATE OF DECISION:20.11.2024

The appeal is disposed of. For order, see order of date in Excise Appeal
No. 11624 of 2013.

**(SOMESH ARORA)
MEMBER (JUDICIAL)**

Prachi